

Central Administrative Tribunal, Principal Bench

Original Application No. 2181 of 1996

New Delhi, this the 28th day of July, 2000

Hon'ble Mr. S. R. Adige, Vice Chairman(A)  
Hon'ble Mr. Kuldip Singh, Member (J)

Dr. R.R. Kishore S/o Late Shri B.R. Kishore  
R/o D-II/198 Kidwai Nagar (West)  
New Delhi.

- Applicant

(By Advocate - Shri B.S. Jain)

Versus

1. Union of India through  
Secretary,  
Ministry of Health & Family Welfare,  
Nirman Bhawan,  
Maulana Azad Road,  
New Delhi.

2. Director General of Health Services,  
Nirman Bhawan,  
New Delhi.

- Respondents

(By Advocate - None)

ORDER(ORAL)

By Hon'ble Mr. S.R. Adige, Vice Chairman(A)

Shri Jain states that O.A. 2181 of 1996 has  
become infructuous. Accordingly the OA is disposed of as  
having become infructuous.

*Kul*  
(Kuldip Singh)  
Member (J)

*Adige*  
(S.R. Adige)  
Vice Chairman(A)

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